

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

16. C.P.(CAA)/137(M B)2022
C.A.(CAA)/47(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.09.2022.**

NAME OF THE PARTIES: NU METAL & STEEL PRIVATE LIMITED AND CITOC VENTURES PRIVATE LIMITED

SECTION: 230-232 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **30.09.2022.**

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/